

*Statement for seating capacity/trainees intake in Country and in
Madhya Pradesh State*

Sl. No.	Trainees intake/Seating Capacity	In Lakh
1.	Trainees intake in the country as on date (without 30% supernumerary)	21.95
2.	Trainees intake in Madhya Pradesh State as on date (without 30% supernumerary)	1.26

Entrepreneurship among SCs/STs

611. SHRI DEREK O'BRIEN: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the status of implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY), State-wise;
- (b) whether the Ministry is taking steps to promote entrepreneurship among Scheduled Castes/Scheduled Tribes and if so, the details thereof; and
- (c) whether the Ministry is taking steps to expand the Skill India Initiative by setting up global skill development institutions and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) Ministry is implementing its flagship schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY). PMKVY enables large number of prospective youths for taking short term fresh training and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. Under PMKVY, as on 6th July 2017, total 30,67,080 candidates are trained/undergoing training across country. State-wise details of candidates trained / undergoing training under PMKVY is given in the Statement.

(b) Ministry is implementing Pradhan Mantri Yuva Yojana (PMYY) (2016-21) to provide entrepreneurship education and training to over 7 lakh students including SCs/STs over 5 years through 3050 institutions with a project outlay of ₹ 499.94 Cr. The objective of the scheme is to create a favorable ecosystem for entrepreneurship development through education and training, advocacy, easy access to various components of entrepreneurship ecosystem including mentor network, credit, incubator and accelerator, information platform, research etc for youth including SCs/STs.

(c) The Government of India is keen to bridge the global shortage of labor force in the coming years by reaping the demographic dividend of young Indian labor force. To meet this objective, Ministry of Skill Development and Entrepreneurship (MSDE) under the "Skill India" Mission is setting up India International Skill Centre (IISC) to provide skill trainings and certification benchmarked to International Standards. The India International Skill Centres are being set up through the National Skill Development Corporation (NSDC) and are envisaged to provide complete training and certification programme to youth intending to migrate overseas for work.

Statement

*State-wise details of youth trained under Pradhan Mantri Kaushal Vikas Yojana
(as on 6th July, 2017)*

Sl. No.	State	Total Trained / undergoing training
1	2	3
1.	Andaman and Nicobar Islands	194
2.	Andhra Pradesh	1,69,353
3.	Arunachal Pradesh	1,017
4.	Assam	52,963
5.	Bihar	1,43,611
6.	Chandigarh	5,287
7.	Chhattisgarh	46,170
8.	Dadra and Nagar Haveli	340
9.	Daman and Diu	230
10.	Delhi	1,46,167
11.	Goa	1,159
12.	Gujarat	61,915
13.	Haryana	1,66,051
14.	Himachal Pradesh	27,991
15.	Jammu and Kashmir	38,597
16.	Jharkhand	47,056
17.	Karnataka	1,10,862

1	2	3
18.	Kerala	41,164
19.	Madhya Pradesh	2,44,237
20.	Maharashtra	1,49,147
21.	Manipur	13,896
22.	Meghalaya	2,929
23.	Mizoram	1,030
24.	Nagaland	2,654
25.	Odisha	89,510
26.	Puducherry	9,633
27.	Punjab	1,32,045
28.	Rajasthan	2,45,283
29.	Sikkim	1,389
30.	Tamil Nadu	2,68,582
31.	Telangana	1,48,054
32.	Tripura	20,816
33.	Uttar Pradesh	4,75,589
34.	Uttarakhand	23,496
35.	West Bengal	1,78,663
	TOTAL	30,67,080

Suicides by young married couples

612. SHRI RIPUN BORA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that due to social pressure a number of suicides by the young married couples belonging to different castes are being reported in the country;

(b) if so, the details thereof and action taken by Government to prevent suicides of the inter-caste couple; and

(c) the action proposed by Government to safeguard the inter-caste marriage relationships?